

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal Nos. 147, 148 and 150 of 2013**

**Dated : 26<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Torrent Power Ltd. ... Appellant(s)**  
**Versus**  
**Gujarat Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hardik Luthra

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

**ORDER**

The Appellant as well as the Respondents have filed their respective written submission in the matter.

**Judgment is Reserved.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**